

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Criminal Appeal No(s). 1657/2017

DHARAM KUMAR PANDEY

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 31-07-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rajeev Singh, AOR

For Respondent(s)

Mr. Praveen Swarup, AOR

Mr. Ardhendumauli Kumar Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Parties have not filed additional documents, the matter be processed for listing before the Hon'ble Court under the rules.

SURINDER S. RATHI
Registrar

MG